

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR  
COURT 9 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 29-07-2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>	<b>Next Date</b>
			<b>NM FOR HEARING</b>		
1	SUIT	100505/2020	Albert Robert Panakkal Vs Devpuri CHS.Ltd.	A.M. Khandekar	
2	SUIT	103029/2019	Smt. Anjana Ashok Borkar Vs Smt.Asha Dashrath Shivalkar	D.J. Walavalkar	
			<b>NM REPLY/REJOINDER</b>		
3	SUIT	100674/2019	Mrs Sushila Kisan Ghanekar Vs Mr. Kisan Babu Ghanekar	Miss.Subhangi Vaidya	
4	SUIT	100105/2016	Swetamber Tapagacehhiya Murtipujak R. Jain Sangh Vs Ashok Roopchand Malesha	Samir Sarambalkar	
5	SUIT	100477/2020	Dhanpat Motilal Mehta Vs Vikram Pradeep Mehta	M. R. Yadav and V.M.Mahadik	
			<b>FOR APPEARANCE</b>		
6	SUIT	100421/2020	Michel Alex Martis Vs Pascoal Alex Martis	Rajesh Mirchandani	

**SHERISTEDAR  
CR No.9**